

Sixteenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2018 (Insertion of new article 16A).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI DUSHYANT CHAUTALA : I introduce the Bill.

HON. CHAIRPERSON: Item No. 48, Shri Ramchandra Hansdah – not present.

15 42 hrs